

**Name of the Corporate Debtor : Metenere Limited**

Date of commencement of CIRP: 03 October 2020

List of creditors as on : 05 March 2024 (Version 9)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,

List of unsecured financial creditors belonging to any class of creditors

**(Amount in ₹) Annexure - 2**

S.No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related	% of voting share					
1	Axis Bank (CG Claim)	17-Mar-21	293,080,981	293,080,981	Unsecured	-	No	0.93%	-	-	-	-	Please refer note 1
2	Bank of Baroda (CG Claim)	6-Apr-21	827,081,006	827,081,006	Unsecured	-	No	2.62%	-	-	-	-	Please refer note 2
	<b>Total</b>		<b>1,120,161,987</b>	<b>1,120,161,987</b>				<b>3.55%</b>	-	-	-	-	

**Notes:**

- 1 Claim received from Axis Bank pertains to the loan given by Axis Bank to Met Trade (UAE) FZC (Subsidiary), which is secured by the Corporate Guarantee extended by Corporate Debtor.
- 2 Claim received from Bank of Baroda, Sharjah Branch pertains to the loan given by Bank of Baroda to Met Trade (UAE) FZC (Subsidiary), which is secured by the Corporate Guarantee extended by Corporate Debtor.